

**SHRI R. S. VIRK DISTRICT JUDGE (RETD.)
IN THE MATTER OF PACL LTD.**

CAUSE LIST FOR DATE: 12/02/2018 (Monday)

S.No.	File No.	Case Particulars	Purpose
1	346	Mr. Prateek Kumar, Praful Kumar through (Objection)	Arguments
2	409	Dharmendra Mudgal (Objection)	Arguments
3	420	Dharmender Singh s/o Bhagnwan Singh (Objection)	Arguments
4	421	Bharat Singh s/o Hokam Singh (Objection)	Arguments
5	422	Nathu Singh s/o Dhanalal Ji (Objection)	Arguments
6	423	Gangaram s/o Maadhu (Objection)	Arguments
7	424	Shivlal s/o Ram Singh (Objection)	Arguments
8	425	Harinayan s/o Mangilal (Objection)	Arguments
9	426	Shivnaryan s/o Mangilal (Objection)	Arguments
10	165/1	Hindu Singh(Objection)	Arguments

*be attached
RVM
29/1/18*